171 Thuft in Air India's Import MAY 3, 1973 Supply of Fooderatus (Statement) 172 Cargo Warehouse (Statement)

IDr. Karan Singhi

the gummen, it has been possible so far to ascertain that 16 packages, of which 15 were from Bombay and one from Frankfurt, were valued at U.S. Dollars 2,74,763. It is understood that the remaining 15 packages from Bombay were valued at approximately Rs. 20.80 lakhs.

Air-India's Chief Security Manager from Bombay is proceeding to New York to STATEMENT RE. SUPPLY OF FOODliaise with the local authorities. In so far as Air-India is concerned the loss of the consignment of precious stones is covered by insurance. The Ministry of External Affairs is in touch with our Consul-General in New York who has been asked to pursue the matter with the local authorities.

Sir, with your permission I would also like to inform the House of a serious incident that occurred in Kabul on the 1st May at about 6 00 p.m. According to information so far received a person entered the Indian Airlines office and directed the Chlef Traffic Assistant, Shri M. S. Sajwan, who was on duty to stand up. The intruder whipped out a revolver and fired a shot at the Traffic Assistant which fortunately missed him. The Traffic Assistant, displaying considerable courage and presence of mind, rushed towards the intruder and felled him with a blow on the head. The intruder fired two more shots which also missed. During the scuffle that ensued, the Traffic Assistant hat the intruder on his head and rendered him unconscious. An open knife which the intruder was carrying fell on the floor during the scuffle.

On hearing the revolver shots some persons collected, and the intruder's three accomplices who were standing outside the office, started running away. The crowd chased them and with the help of Police these three accomplices and the intruder were arrested. The revolver and the knife have been taken into possession by the Police who are investigating the matter.

quested to provide necessary protection for year's procurement of 3.1 lakh tonnes, the Indian Airlines office and staff. The Chief current year's procurement so far has been

Vigitance Officer of Indian Airlines is proceeding to Kabul today to Haise with the local authorities. Our Embassy in Afghanistan is seized of the matter and is in close touch with the local authorities.

14.05 hrs.

GRAINS TO VARIOUS STATES

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): I have had the privilege to place before the House the present difficult food situation in the country and the steps taken to meet the food requirements of the deficit and drought affected States within the stocks that are available with the Central Government.

In view of the severe drought conditions prevailing in the States of Maharashtra, Gujarat, Rajasthan and some parts of Mysore and other States, supply of foodgrains were stepped up considerably. During the year 1972, public distribution was to the extent of 10.5 million tonnes while during 1971, it was 7.8 million tonnes. Allotment of foodgrains are made to the State Governments every month taking into account . the over-all availability in the Central Pool and the needs of all deficit and drought affected States. In view of the difficult food supply position in the country resulting from last year's inadequate and erratic rains and consequent widespread drought conditions in the country it has not been possible to meet the entire demand made by the State Governments. Every effort was made to meet substantially the requirements of the State Governments. The allotment of wheat during the first 4 months of this year has been to the extent of 4.9 to 5.2 lakh tonnes per month during this period.

The procurement of wheat has started The Afghan authorities have been re- in an encouraging way. As against last

a little over 6.05 lakh tonnes. At this rate full the reasonable requirements of all the we feel confident that procurement during State Governments, particularly the drought the year may exceed 8 million tonnes. affected and chronic deficit States. I would Taking into account the very encouraging like to appeal once again to the Hon. Memwheat procurement and the steady arrival bers to extend their whole hearted cooperaof imported foodgrains from abroad, the tion and support to enable us to tide over allotments of foodgrains for the month of the difficult situation May have been increased considerably to all the State Governments in general and to the drought affected States in particular. Against the allotment of 4.9 lakh tonnes of wheat allotted for April, the quantity of wheat allotted for the month of May is a little over 88 lakh tonnes The total foodgrains allotted for April was a little less than 8 lakh tonnes while for May it is a little over 11 lakh tonnes This in creased affocation will enable all the State Governments to maintain supplies at reasonable level, through the public distribution system, thereby mitigating the hardship of the people to a considerable extent. To ensure the quantities allotted for the month of May are made available to the State Governments steps have already been taken in consultation with the Railway Board to move foodgrains by specials to various parts of the country.

The Hon. Members will be keen to know the actual increased allocations made for the month of May to the drought affected and chronic deficit States. The table below will indicate the increased allocations given in May over what has been allotted for the month of April :

	(Figures in '000 :	(onnes)
+		-
State	Allocation	
	April	May
Maharashtra	178	250
Gujarat	69	105
Mysore	23	40
Rejasthan	60	90
West Bengal	125.7	165
Kerala	67	75

As I had occasions to inform the House, the most difficult phase of the food situation is practically over and from this month onwards it will be possible to meet in

14.06 hrs.

[SHRI S. A. KADER in the Chair]

सभापति महोबय यह माप लोग क्या भल जान है कि जब चेयर सही होनी है ना आप का बैठ बाना चाहिए झौर यह मब लामो के लिए ż,

स्टेटमेट के बाद काई क्वेज्यन एसाऊ नहीं हाता है। इसलिए सब काई क्वेक्वन नहीं किए जन्म ।

श्री संकर बयास सिंह (चतरा) क्लेरिफिकेणन हा सकता है।

समापति महोबय नहीं, वह तो फिर वहीं कवेण्यत मान्मर ही हा आयेगा।

श्री सकर बायल सिंह मान्यवर. में दूमरी बात हह रहा था। मेरा एक व्यवस्था का प्राप्त है। में यह कह रहा था कि मैंने 28 तारीख का 377 के अल्लगत मरकार में यह माग की बी कि बिहार के खाद धौर धापूलि मली खुद यह कह रहे हैं कि बिहार में कही भी गल्ला नहीं है, कोयला नहीं मिल रहा है और बिहार में सभाव की स्थिति है. उसके ऊपर मरकार बस्तव्य दे। सभी श्रभी झिन्दे माहब ने जो बननच्य दिया है उस में बिहार का नाम तक नही है जब कि बहा धार रेग्रं

सवायति बहोदय नही, देखिए यह एक इन्डाय-रेक्ट वे मे वही क्वेश्चन ग्रीर ग्राम्मर की बात (अववधाल) धगर झाप को मा जानी है कुछ कहना है नो भाप पहले लिखिए, उम के बाद (ज्यवत्रम्) . मंकर वयाल जी. प्वीज साम बैठ जाइ । यह सण्छा नहीं है। इस के उत्पर सवाल इस तरह से नही उठ सकता है।स्टेटमेट हा गया। आप उस का अध्ययन करे। उस के बाद बाप कुछ चाहें तो लिख नकते ¢۱

भी शंकर स्वाल लिंह मली महादय का इम मगह स्टेटमेट दे कर एकदम चले नही जाना चाहिए। उन को सूनने के लिए रहना चाहिए था। वह उठे और चले गा। उन को म्पप्टीकरण के लिए यहा रहना चाहिए था।

14.10 hrs.

MATTERS UNDLR RULES 377

(1) SUPPLY OF KEROSENE OIL

SHRIS M BANARJEL (Kanpul) Mr. Chairman, with your permission 1 would like to raise the question of inadequate supply of kerosene oil to the various shops in Delhi I am told that in Delhi all the depots which supply kerosene oil are not possible or remove them altogether to an getting adequate oil, with the result that other place if necessary even a person who waits m queue from 2 P M to 8 P M does not get any kerosene oil I would request the hon Minister for Petroleum and Chemicals or any other Ma nister who knows the situation to make a statement and see that this situation is the country averted The shop keeper clearly says that Government is not supplying kerosene oil We do not know the fact The consumer is saidwiched between the Covernment and the oil dealer. I would like through you, step amounts to destruction of evidence to request the Minister to make a state ment.

speak without giving notice. But the hon the whole thing Minister perhaps in a very casual manner chose to remain outside this House I am surprised that we have spent 2-1/2 hours FINCE PRODUCTION) IN THE MIon a particular word In Maharashira I NISTRY OF DFFFNCE (SHRI VIDYA am called 'dada Banarjee' They do not CHARAN SHUKIA) Su. I presume the say I am a goonda different thing

statement at the earliest opportunity

(u) SHIFTING OF DEFENCE DEPOI FROM GURGAON

SHRI SHYAMNANDAN MISHRA Sir, I want to draw the at-(Begibarai) tention of the House to a report in the press today saying that the Defence Ministry is right now engaged in an exercise to shift the Desence Depot from Guigaon It is reported that a team of Indian Airforce Officers is at present inspecting the site and preparing a blue print for this exercise that will cost the people a tidy sum but will save the Government a lot of embarrassment and spare the Maruli, a private factory, the nuisance of the Defence Depot in the neighbourhood. This depot feeds the Airforce stations on the western border with Pakistan

The report further says that a move has been made to shift the inconvenient De tence installations in Gurgaon away from the Maruti factory there to a distance specified in the Works of Defence Act if

This step would juopardise the Defence interest of the country and appears to be designed to protect private interests at the cost of the paramount Defence interests of

As there have been allegations in Parliament about the violation of the iclevant Defence laws rules and regulations, this after the crime is committed

I would like the Defence Minister to At 12 O Clock I gave a notice I never make a statement on the subject clarifying

MINISTER OF 1 HF STATE (DF-Bombay dudu is a hon Member is referring to the Airforce Depot 54 ASP. Nothing that exists there is being shifted The hon Member's in-Kindly direct the Minister to make a formation is completely wrong and unfounded